

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00799/2016

DATED THIS THE 19TH DAY OF JULY, 2017

HON'BLE SHRI.PRASANNA KUMAR PRADHAN.....MEMBER (A)

S. Nagveni
Aged about 41 years,
W/o Shri K.J. Shivaraju,
Working as Stenographer,
CAO/CN/BNC
R/o #53, 'SANGAMA', 3rd Cross, 2nd Main,
Veerabhadra Nagar, Veebhutipura, Near ADA,
Bangalore – 560 037. ...Applicant

(By Advocate Shri C.C. Thomas)

V/s.

1. The General Manager,
South Western Railway,
Gadag Road,
P.O: Hubli – 580 023.
2. The Chief Personnel Officer,
O/o The General Manager,
South Western Railway,
Gadag Road,
P.O: Hubli – 580 023.
3. The Chief Engineer/Construction (East)
O/o The Chief Administrative Officer (Construction),
South Western Railways,
Bangalore Cantt.
Bangalore – 560 046.
4. Senior Personnel Officer,
O/o The Chief Administrative Officer (Construction),
South Western Railways,

Bangalore Cantt.
Bangalore – 560 046.

5. The Sr. Divisional Personnel Officer,
O/o The Divisional Railway Manager,
Bangalore Division, South Western Railway,
Bangalore – 560 023.

.... Respondents

(By Shri N. Amresh, Railway Standing Counsel)

ORDER (ORAL)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

Shri C.C. Thomas, learned counsel for the applicant, mentioned that all the relief sought for has since been provided by the Railways. Accordingly he prays to withdraw the OA and has filed a memo to that effect. Since the relief is already granted, memo for withdrawal of OA is allowed.

2. The OA is dismissed as withdrawn. No order as to costs.

(P.K. PRADHAN)
Member (A)

/ksk/